

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 87

Dated Guwahati, the 15th December, 2022

The Gauhati High Court has been pleased to allow learned members of the Bar as well as the Advocate's clerks to keep/ park their two-wheelers temporarily at the campus of the Assam State Legal Services Authority Building (ASLSA) situated behind the Gauhati High Court (New Block) instead of the Gauhati High Court New Block and Old Block, with effect from 19-12-2022 until further order.

This Notification shall come into force from the date mentioned above.

By Order,

Sd/- Utpal Rajkhowa
REGISTRAR (ADMN.)

Memo No. HC. III - 04/ 2016/5503-5520/ G, Dated Guwahati, the 15th December, 2022.
Copy to:-

1. The Registrar (Vigilance/ Judicial/ Establishment), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Member Secretary, Assam State Legal Services Authority, Gauhati High Court, Guwahati.
4. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
5. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
6. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
7. The President/Secretary, All Assam Lawyers' Association, Guwahati.
8. The President/Secretary, Lawyers' Association, Guwahati.
9. The Joint Registrar (_____), Gauhati High Court, Guwahati.
10. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
11. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
12. The Court Manager, Gauhati High Court, Guwahati.
13. The Chief Security Officer, Gauhati High Court, Guwahati. He is requested to do the needful.
14. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of the Gauhati High Court, Guwahati.
15. The Court Office Nos. 1 & 2, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
18. The Gauhati High Court Notice Boards.


REGISTRAR (ADMN.)